

(b) if so, the details thereof; and

(c) the modes of transport and the benefits thereof in view of the topography of Delhi and its security and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir. There is currently no proposal in this Ministry to introduce alternative modes of public transport in Delhi other than metro rail.

(b) and (c) Do not arise.

Allocation for BRIMSTOWAD project in Mumbai

†1232. DR. YOGENDRA P. TRIVEDI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Central Government had given approval to Brihan Mumbai Storm Water Disposal System (BRIMSTOWAD) project of Rs. 1200 crore for Mumbai sent by Government of Maharashtra;

(b) if so, the details of amount provided by Central Government to Government of Maharashtra for this project so far;

(c) whether Government of Maharashtra has demanded to increase the amount; and

(d) if so, the details of quantum of amount demanded to be increased alongwith the present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Yes, Sir. The Brihan Mumbai Storm Water Drainage Project (BRIMSTOWAD) for Mumbai was approved at a cost of ` 1200.53 crore on 12.7.2007. Government of India has released ` 400 crore as first installment on 23rd August, 2007, Rs. 100 crore as second installment on 17th February, 2009, ` 500 crore as third installment on 31st March, 2010. Thus, a total of ` 1000 crore has been released.

(c) No such proposal has been received from the Government of Maharashtra.

(d) Does not arise.

Complaints regarding cheating by construction companies in NCR

†1233. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has received complaints regarding cheating of money

†Original notice of the question was received in Hindi.

and misleading the buyers by the construction companies involved in the construction of residential flats in the National Capital Region; and

(b) if so, the details thereof and the action taken/proposed to be taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) 6 complaints have been received during the last two years against construction companies involved in the construction of the residential flats in the National Capital Region. Land being a state subject, the complaints were forwarded to National Capital Region Planning Board who in turn forwarded the same to the concerned State Governments for taking appropriate action.

**Funds sanctioned for Rajasthan under
Centrally-sponsored scheme**

†1234. SHRI ASHK ALI TAK : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the quantum of amount and items under which the funds were sanctioned to the Government of Rajasthan under Centrally-sponsored schemes for the financial years 2010-11 and 2011-12;

(b) whether the allocated funds have been utilized by the State Government; and

(c) if so, whether the Central Government has received the utilization certificate, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No amount has been sanctioned under any Centrally Sponsored Schemes (CSS) for Rajasthan during the year 2010-11 and 2011-12.

(b) and (c) Do not arise.

Allocation for Mass Rapid Transit System

1235. SHRI K.N. BALAGOPAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total allocation of amount for Mass Rapid Transit System (MRTS) during the last three financial years; and

(b) how much amount has been allotted to the State of Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) During the Financial Year 2008-09, 2009-10 and 2010-11, Government of India has released total amount of ` 13535.83 crore for various MRTS projects.

†Original notice of the question was received in Hindi.